

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BENGALURU**

**REVIEW APPLICATION NO.170/00008/2020
IN
ORIGINAL APPLICATION NO.170/00724/2018**

DATED THIS THE 25TH DAY OF FEBRUARY, 2020

**HON'BLE DR.K.B.SURESH
HON'BLE SHRI C.V.SANKAR**

**...MEMBER(J)
...MEMBER(A)**

1.Union of India
Through the Secretary
Ministry of Labour and Employment
Government of India,
Shram Shakti Bhawan,
Rafi Marg
New Delhi-110001.

2. The Chief Labour Commissioner (Central)
Government of India,
Shram Shakti Bhawan",
Rafi Marg
New Delhi-110001.

3.The Deputy Chief Labour Commissioner (Central)
Shram Sadan,
3rd Main, 3rd Cross
Yeshwanthpur II Phase
Tumkur Road
Bangalore-560022.

...Review Applicants

(By Advocate Sri K.Gajendra Vasu)

Zahur Mulla
Son of Md. Haji
Aged about 60 years
Labour Enforcement Officer (Central) (Retd),
O/o the Deputy Chief Labour Commissioner (Central)
Shram Sadan, 3rd Main, 3rd Cross
Yeshwanthpur 2nd Phase
Tumkur Road, Bangalore-560 022.
Residing at No.402,
B Block Arvind Godavari Apartment
Rachenahalli Main Road
P & T Layout, Shivaram Karanth Nagar Post
Bangalore-560077.

....Respondent

(By Advocate Sri K.Hanifa)

ORDER (ORAL)**HON'BLE DR.K.B.SURESH ...MEMBER(J)**

We heard the matter today. There is no ground to review the order, as all the matters which has been raised have already been settled. Therefore, RA is dismissed.
No costs.

(C.V.SANKAR)
MEMBER(A)

(DR.K.B.SURESH)
MEMBER(J)

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Annexures referred to by the Applicant in RA. No. 170/0008/2020

Annexure-RA1: Copy of order in OA.No.724/2018dated 26.9.2019.
